



2026:AHC:51204

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 2533 of 2026

Anuruddh Kumar

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Mayuri Mehrotra, Mohd Areeb Masood
Counsel for Respondent(s)	:	

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Learned counsel for the writ petitioner seeks to withdraw the present writ petition, wherein prayer is to (a) Issue a writ, order or direction in the nature of certiorari quashing the impugned order dated 12.09.2025 passed by the Director Director of Agriculture, Uttar Pradesh, whereby the petitioner's claim for promotion to the post of Technical Assistant (Group-B) has been rejected; (b) Issue a writ, order or direction in the nature of mandamus commanding the respondents to grant promotion to the petitioner from the post of Technical Assistant (Group-C) to Technical Assistant (Group-B) from the date on which his immediate juniors were promoted pursuant to the DPC held in the year 2023, along with to grant all consequential service benefits; (c) To issue any other writ, order or direction that this Hon'ble court may deem fit and proper under the facts and circumstances of the case; (d) To award the cost of this petition to the petitioner, due to inherent technical defect with liberty to file fresh.

2. Learned Standing Counsel has no objection to the same.

3. The present petition is dismissed as withdrawn with liberty as aforesaid.

March 12, 2026

Rajesh

(Vikas Budhwar,J.)